

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1889  
ANSWERED ON:26.07.2002  
CREAMY LAYER  
RENU KUMARI SINGH

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether no amendments have been made in the relevant rules since 1993 for determining creamy layer for issuing OBC certificate for reservation in various services of the Central and State Governments;
- (b) whether thousands of OBC candidates have also been denied the opportunity of applying for different services of Central and State Governments for the last more than six years for want of suitable amendments in the income bracket;
- (c) if so, the details thereof; and
- (d) the time likely to be taken in making amendments in the income bracket?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

- (a) Yes Sir.
- (b) & (c) No such complaint, has been received by the Government.
- (d) The Government of India is already in the process of constitution of a Review Committee to review the income criteria for identification of Creamy Layer among Other Backward Classes (OBCs) . The existing income ceiling will be revised on the basis of the recommendations of the proposed review committee.